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		The Assistant Commissioners have been directed to utilise the panels available with them.
5.	Notification of vacancies.	The suggestions from the Teachers' Associations were obtained and considered while finalising the Recruitment Rules.
6.	The posting of Principal in K.V. Nowgaon, Assam.	The posting of Dr. S.P. Singh, Principal has been notified and he has joined.

Transfer of Kendriya Vidyalaya Teachers

653. SHRI ANAND PRAKASH GAUTAM : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether it is a fact that about 500—600 teachers of Kendriya Vidyalayas have been transferred at the instance of the Chairman of Kendriya Vidyalaya Sangathan during July 1991—January, 1992 ;

(b) if so, whether AIKVTA has alleged that these transfer orders are violative of KVS' transfer Guidelines and should be reviewed ;

(c) if so, whether the demanded review has since been undertaken ; and

(d) if so, the details in this regard; and if not, the reasons therefor ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH)- (a) to (d) Transfers are generally made as per the transfer guidelines. The Chairman, Kendriya Vidyalaya Sangathan, under his discretionary powers has allowed transfers on extreme compassionate grounds, spouse cases and administrative exigencies etc. Specific cases brought to the notice of the Sangathan by the individual concerned and various service associations including 22 cases submitted by All India Kendriya Vidyalaya Teachers, Association from time to time are reviewed and appropriate orders are issued.

cies etc. Specific cases brought to the notice of the Sangathan by the individual concerned and various service associations including 22 cases submitted by All India Kendriya Vidyalaya Teachers, Association from time to time are reviewed and appropriate orders are issued.

Kendriya Vidyalayas in 2000 A.D.

654. SHRI SARADA MOHANTY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that AIKVTA has come out with a detailed NOTE on "Kendriya Vidyalayas in 2000 A.D.";

(b) if so, what are the salient features thereof; and

(c) the reaction of Government thereto ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) to (c) Yes, Sir. A statement of the suggestions made by the General Secretary of All India Kendriya Vidyalaya Teachers' Association and the comments thereon is annexed.

Statement

Salient features of AIKVTA "Note on "Kendriya Vidyalayas in 2000 A.D."

Salient Features	Comments of Kendriya Vidyalaya Sangathan
1. About 200 KVs. per year to provide adm- missions to all children of Central Govt./ Defence employees.	Kendriya Vidyalaya Sangathan is not envisaged to admit wards of all Central Govt. employees including defence personnel, transferable or non-transferable. Hence the concept of admitting all children is not in keeping with aims and objectives of KVS.
2. 200 KVs. during current decade raising the total strength about 3000 in 2000 A.D. These 3000 should be managed by 5 zon-	Opening of new Kendriya Vidyalayas depends on the availability of funds the sponsorship of suitable proposals but the user agencies and

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	es headed by the officers of rank of present Commissioner so that consolidation can keep pace with the expansion. The Central Offices should look after the work of planning, co-ordination and allocation of fund.	administrative considerations. Kendriya Vidyalaya Sangathan (Hqrs.) is assisted by 15 Regional Offices at present. The Board of Governors has decided to increase the number of regions from 15 to 18 to manage the additional Kendriya Vidyalaya sanctioned by Kendriya Vidyalaya Sangathan.
	3. The Sangathan should have full fledged Chairman of atleast a Minister of State and full time Vice-Chairman of the rank of Additional Secretary.	Not necessary.
	4. K.V.S. should have a Service Commission with representatives of teachers associations as members also.	At present, the recruitment of PGTs, TGTs and Miscellaneous categories of teachers is done at regional level so as to attract the local population also. However the recruitment of PGTs and above is done by KV.S. (Hqrs.) The system is working satisfactorily.
	5. K.V.S. scheme should be brought within the jurisdiction of Planning Commission so that the expenditure can be under planned budget of the Government.	K.V.S. scheme is funded by the non-plan funds of the Government being a welfare activity.
	6. A self sufficient training organisations should be set-up for In Service Training courses.	Sangathan is having a full fledged training Centre headed by Dy. Commissioner. The Sangathan could not open more training Centres because of financial constraints.
	7. Constitution of J.C.M. on Zonal Basis.	JCM in KVS (Hqrs.) is existing . The council met on 18-12-92 and decided the distribution of seats among themselves. The representatives of employees also meet the Asstt. Commissioner on regional level to sort out the regional issues.
	8. Vidyalaya Cabinet with students and teachers as members.	The students are the members of the pupil funds Committee to decide the expenditure during a financial year. The teachers of the Vidyalaya is also nominated as members of Vidyalaya Management Committee for one year by rotation.
	9. The K.V.S. and Board of Governors should	The Government has nominated six members have more than 50% of its members from under Rule 3(b) and 19(a) on the Sangathan among the employees.
	and its Board of Governors for a period of 3 years since Jan. '92 out of a total of 27 members on K.V.S. 19 on the Board.	

Operation Black Board

655. SHRI PRAMOD MAHAJAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state what is the assessment of Government about the implementation of 'Operation Black Board'?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH : The Scheme of Operation Black Board was launched in 1987-88 with a view to bring about substantial improvement of facilities in all Primary

schools in the country. It was envisaged to implement the scheme in a phased manner by covering 20% Blocks in 1987-88, 30% in 1988-89 and remaining 50% during 1989-90. However, due to a constraint on resources phasing had to be lengthened. So far 5275 Blocks (82.46%) comprising 403931(75-17%) Primary schools in the country have been covered. Till date Rs. 618-59 Crores have been sanctioned to States/UTs as Central Assistance under the Scheme. 114903 posts of Additional teachers in single teacher schools have been sanctioned. It is proposed to continue the Scheme during the VJU Plan till all the remaining Blocks are covered.